

(c) A post enumeration check has been undertaken not only in Delhi but in other areas in the country as a normal census procedure to statistically assess the coverage and content errors if any at the Census.

**Closure of Vijaya Mohini Mills,  
Trivendrum (Kerala)**

4144. SHRI A. K. GOPALAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the attention of Government has been drawn to the closure of the Vijaya Mohini Mills, Trivandrum, Kerala ;

(b) if so, the total numbers of workers throughout of jobs ;

(c) whether Government are considering to institute an enquiry into the affairs of this mill and to take over the mill ; and

(d) if so, when it will be instituted ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE (SHRI  
A. C. GEORGE) : (a) Yes, Sir.

(b) About 655 workers.

(c) and (d). An Investigation Committee has already been appointed under the Industries (Development and Regulation) Act, for the purpose of making full and complete investigation into the affairs of Vijaya Mohini Mills Ltd., Trivandrum. Further course of action will be considered on receipt of the Investigation Committee's report.

**Dispute over ownership of Title to the  
Nawabship of Murshidabad**

4145. SHRI PRIYA RANGAN DAS  
MUNSI : Will the Minister of HOME  
AFFAIRS be pleased to state :

(a) whether there is any dispute in regard to the ownership of title to the Nawabship of Murshidabad ; and

(b) if so, what is the latest position in regard to this title ?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI

K. C. PANT) : (a) and (b). On the death of Nawab Bahadur Syed Waris Ali Meerza, Nawab of Murshidabad, on 20th November, 1969, his two sons and two brothers have claimed succession to the title and the annuity of the Nawab Bahadur. The matter is under the consideration of the Government of India.

**Employment of Dr. C. K. Atal**

4146. SHRI B R. SHUKLA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the services of one Dr. C. K. Atal, 'E' Grade Scientist in the Regional Research Laboratory, Jammu under the Council of Scientific and Industrial Research were terminated in March, 1965 on grounds of misconduct;

(b) whether despite that termination he was again employed on a contract basis for five years ; and

(c) if so, the reasons therefor ?

THE MINISTER OF PLANNING  
AND MINISTER OF DEPARTMENT OF  
SCIENCE AND TECHNOLOGY (SHRI  
C. SUBRAMANIAM) : (a) to (c). On the basis of an adverse report from the Director, Regional Research Laboratory (RRL), Jammu, orders were issued for the termination of services of Dr. C. K. Atal, Scientist, in the Laboratory *w. e. f.* 4.5.65, the date on which his term of appointment of one year was to expire. Dr. Atal, however, expressed regrets for his past conduct and promised to devote his full time to research. In consideration of the changed attitude of Dr. Atal and the revised recommendation made by the Director, RRL, Jammu on 1.5.65, Dr. Atal was granted extension of service *w. e. f.* 4.5.65 in two spells of one year and five years in supersession of the previous orders of termination of services.

**Loss to S. T. C. due to non-clearance of  
goods at branches in India**

4147. SHRI K. C. PANDEY : Will the Minister of FOREIGN TRADE be pleased